

Declaration of Assets and Liabilities

Year 2025-2026

श्री अमरजीत जी
13/2/26

I, SWEETY KUMARI, sp/dayghter/wife of RAGHUBANSH KUMAR

aged 35 years, belonging to Bihar Legislative Assembly Patna

service and presently working as Office attendant

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Spouse	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000	Raghubansh Kumari	Sakshikri	Dikangshu	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-BVM 20,000/ Pension/Pvt 2000	Sweetie	Sukanya Kumari 2000/month		
(iii)	Bonds, Debentures and Shares in companies	NIL				
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	518311559 3400/year 513647269 2400/year 559833046 6000/year				
(v)	Motor Vehicles (details of make, etc.)	NIL				
(vi)	Jewellery (give details of weight and value)	Silver 60gram Gold 50gram				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	435 acf JGT 3915 21912 A/2 LPP/DA @ERUP	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate detail/s for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	Bihar vidhan mandal	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	2 Lakh 1-	APP 00 x 135331.00
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	NIL	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	—
	(f) Other dues, if any	NIL	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO GWO PK1539G	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PWAN No. :- 110155358453

Gender :- F (M/F)

Date of Birth :- 1 0 0 3 1 9 9 0 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Sweety Kumari*

Name of Employee: *SWEETY KUMARI*

Designation: *office attendant*

Department: *Bihar Legislative Assembly*

Place: *Patna*

Date: *13 Feb 2026*

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.